

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**  
(Office of the Registrar Judicial at Jammu)

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**Subject: Assignment of matters pertaining to Union of India /Border Security Force pending in High Court Wing Jammu to various Hon'ble Benches.**

**ORDER**

**No: 90/RJ/HCWJ/2025**

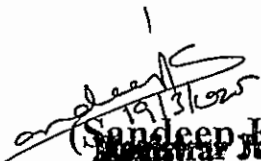
**Dated:19.03.2025**

With a view to ensure speedy disposal of matters pertaining to Union of India /Border Security Force pending disposal before the High Court Wing Jammu, Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the following matters pertaining to Union of India /Border Security Force to various Hon'ble Benches as per details tabulated herein below:

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"A" appended herewith.
2.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"B" appended herewith.
3.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"C" appended herewith.
4.	Hon'ble Mr. Justice Wasim Sadiq Nargal	As per Annexure-"D" appended herewith.

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

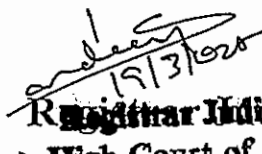
**By Order.**

  
(Sandeep Kaur)  
Registrar Judicial  
High Court of Jammu and Kashmir  
JAMMU. V.  
Dated: 19.03.2025

**No:-589-95/RJ/HCWJ/2025**

**Copy of the above order is forwarded to the:**

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for kind information of their Lordships.
4. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In-charge Library, High Court of J&K and Ladakh Jammu/ Srinagar for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer Section, Digitization Section, Civil Section and SWP Section, for information and necessary action.
7. Order file.

  
Registrar Judicial  
High Court of J&K  
JAMMU. V.  
Dated: 19.03.2025

# HIGH COURT OF JAMMU AND KASHMIR AND LADAKH


(Office of the Registrar Judicial at Jammu)

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Annexure-"A"

**Matters pertaining to U.O.1/B.S.F assigned to Hon'ble Ms.  
Justice Sindhu Sharma**

S.NO.	BRANCH	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	SERVICE WRIT PETITION (SWP)	SWP	CM NO.2074/2022 IN SWP NO.7/2002	2002	JEET RAJ	U.O.I. AND ORS.
2.	SERVICE WRIT PETITION (SWP)	SWP	78	2003	SHASHI KANTA ROY	U.O.I. AND ORS.
3.	SERVICE WRIT PETITION (SWP)	SWP	1534	2003	NIRANJAN DASS	U.O.I. TH. MIN. OF HOME AFFAIRS AND ORS.
4.	SERVICE WRIT PETITION (SWP)	SWP	800	2006	SUNIL KUMAR MISRA	U.O.I. AND ORS.
5.	SERVICE WRIT PETITION (SWP)	SWP	1012	2008	VIKRAMJIT SHARMA	U.O.I. AND ORS.
6.	SERVICE WRIT PETITION (SWP)	SWP	1748	2008	BHAJAN SINGH	UOI TH. HOME AND ORS.

  
Registrar Judicial  
High Court of J&K  
JAMMU

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Annexure-"B"

**Matters pertaining to U.O.I./B.S.F assigned to Hon'ble Mr.  
Justice Rajnesh Oswal**

S.NO.	BRANCH	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	CIVIL CASES (C)	CSA	9900001	2006	U.O.I. AND ANR.	SUBHASH CHANDER
2.	SERVICE WRIT PETITION (SWP)	SWP	1513	2002	BHAGWATI SARAN SHARMA	U.O.I. AND ORS.
3.	SERVICE WRIT PETITION (SWP)	SWP	2110	2004	TARANJIT SINGH	U.O.I AND ORS.
4.	OTHER WRIT PETITION (OWP)	OWP	224	2006	SURJEET KOUR	U.O.I. AND ORS.
5.	SERVICE WRIT PETITION (SWP)	SWP	1977	2010	IKHLAQ HUSSAIN	UO.I.TH.MINISTRY OF DEFENCE AND ORS.
6.	SERVICE WRIT PETITION (SWP)	SWP	2720	2010	GURU DUTT BHATT	UO.I.TH.MINISTRY OF HOME AFFAIRS AND ORS.

*[Signature]*  
Registrar Judicial  
High Court of J&K  
JAMMU

# HIGH COURT OF JAMMU AND KASHMIR AND LADAKH


(Office of the Registrar Judicial at Jammu)

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Annexure-"C"

**Matters pertaining to U.ñ.1./B.S.F assigned to Hon'ble Ms.  
Justice Moksha Khajuria Kazmi**

S.NO.	BRANCH	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	SERVICE WRIT PETITION (SWP)	SWP	2042	2006	NAND RAM	U.O.I. TH. MIN. OF HOME AFFAIRS AND ORS.
2.	SERVICE WRIT PETITION (SWP)	SWP	155	2007	BABU LAL MEENA	U.O.I. AND ORS.
3.	SERVICE WRIT PETITION (SWP)	SWP	553	2007	KAMAL SINGH	U.O.I. AND ORS.
4.	OTHER WRIT PETITION (OWP)	OWP	1049	2008	NARESH SINGH	UOI TH. HOME AND ORS.
5	SERVICE WRIT PETITION (SWP)	SWP	61	2009	MOHD NAZRUK SHEIKH	UOI TH. HOME AND ORS.

  
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High Court of J&K  
JAMMU

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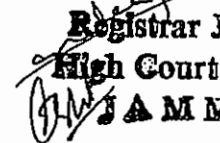
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Annexure-"D"

**Matters pertaining to U.O.1 /B.S.F assigned to Hon'ble Mr.  
Justice Wasim Sadiq Nargal**

S.NO.	BRANCH	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	OTHER WRIT PETITION (OWP)	OWP	41	2010	KAILASH KUMARI AND ORS.	U.O.I. TH. MIN. OF HOME AFFAIRS AND ORS.
2.	SERVICE WRIT PETITION (SWP)	SWP	1156	2010	J.P.SYAL	UOI.TH.MIN.OF HOME AFFAIRS AND ORS.
3.	SERVICE WRIT PETITION (SWP)	SWP	1783	2010	AJAYA KUMAR	UOI.TH.MIN.OF HOME AFFAIRS AND ORS.
4.	SERVICE WRIT PETITION (SWP)	SWP	2042	2010	MANOJ KUMAR	UOI.TH.MIN.OF HOME AFFAIRS AND ORS.
5.	SERVICE WRIT PETITION (SWP)	SWP	2072	2010	BHAGAT RAM	UOI TH.MIN.OF HOME AFFAIRS AND ORS.

  
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JAMMU.